

across worldwide. In addition, during these years, a total No. of 13301, 22060, 71780 and 62189 security incidents respectively were reported to the Indian Computer Emergency Response Team (CERT-In). These incidents included phishing, scanning, spam, malicious code, denial of service, website intrusion etc.

(c) It has been observed that attackers are compromising computer systems located in different parts of the World and use masquerading techniques and hidden servers to hide the identity of actual system from which the attacks are being launched. It is difficult to attribute the origin of cyber attacks. The majority of these attacks against Indian cyber space have been observed to be originating from the cyber space of a number of countries including USA, Europe, Brazil, Turkey, China, Pakistan, Bangladesh, Algeria and UAE.

(d) Indian Computer Emergency Response Team (CERT-In) on receiving the reports of cyber attacks from foreign nations, work with its counterparts and Internet Service Providers (ISPs) in the respective country from where the attacks are originating to identify the sources of attacks and taking appropriate actions to stop such activities as may be necessary and within their jurisdiction.

(e) The Government has initiated action to set up National Cyber Coordination Centre to coordinate with multiple agencies and stakeholders for preventing cyber attacks, reducing vulnerability to cyber attacks and minimizing damage and recovery time from such attacks when they occur.

Complaints regarding faulty/sub-standard telephone devices

1889. DR. T. N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether a large number of complaints have been received regarding sub-standard quality of telephone devices installed by Bharat Sanchar Nigam Limited (BSNL) which do not function properly;

(b) if so, the details of complaints received in this regard during the last three years and the current year, State-wise and year-wise; and

(c) the steps taken by Government to replace the faulty/sub-standard telephone devices?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) Bharat Sanchar Nigam Limited (BSNL) has reported that no complaint has been received regarding faulty devices of Basic Telephone services being provided by it in the country. However, sometimes telephones services get affected in the following conditions:

- Fault occurring in devices due to aging.
- Faults occurring due to mishandling of the device.

(c) BSNL takes prompt action to replace the faulty device as soon as the same are detected and achieve the quality of service parameters prescribed by the Telecom Regulatory Authority of India (TRAI).

BSNL has taken many steps to prevent faulty devices of Basic Telephone Services, some of which are as under:

- By seeking warranty from the manufacturer/supplier for a prescribed period of time.
- By undertaking quality assurance tests before acceptance of device and its use in the BSN Network.
- By awarding Annual Maintenance Contract (AMC) to the supplier/original device manufacturers for keeping the device in good condition.

Usage charge for new spectrum

1890. SHRI MOHD. ALI KHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has set 5 per cent usage charge for new spectrum; and
- (b) if so, the details thereof and the present status thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) and (b) It has been decided that the Spectrum Usage Charges (SUC) for the spectrum in 1800 Megahertz (MHz) and 900 MHz bands acquired through auction held in February, 2014 will be levied at the rate of 5 percent of the Adjusted Gross Revenue (AGR). In case of the combination of existing spectrum in these bands, and spectrum acquired through the auction, the weighted average will apply to the entire spectrum held by the Telecom Service Provider in 900 MHz and 1800 MHz bands. The licensees who do not acquire spectrum in this auction shall continue to pay SUC according to the existing slab rate.

Complaints regarding faulty telephone and shifting of telephone connections

†1891. SHRI RAMDAS ATHAWALE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

†Original notice of the question was received in Hindi.